

[Print](#)**Defective Case Register from 2026-02-28 to 2026-02-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/6541/2026	RUDRA NARAYAN PARIJA	2026-02-28	signature of executants in v.nama not tally with rej.order and C.T.
2	D-CRLMC/6295/2026	MANORANJAN PADHY	2026-02-28	1. Date of impugned order under Annexure-2 does not tally with Synopsis
3	D-CRLMC/6336/2026	RAMESH CHANDRA MAHARANA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of father of the deponent in affidavit does not tally with cause title
4	D-ABLAPL/6460/2026	DHANANJAYA MUND	2026-02-28	1. F.I R Copy not filled. 2. Put up for S.R there after
5	D-CRLMC/6365/2026	BISWANATH BEHERA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Paragraph no. not furnished in declaration of the petition and I.A.Put up for further S.R.
6	D-ABLAPL/6465/2026	DHANANJAYA MUND	2026-02-28	1. F.I R copy not filled. 2. Put up for S.R there after
7	D-RSA/7447/2026	AMBIKA PRASAD MISHRA	2026-02-28	1.D.C.Fee of Rs.16029/- to be Paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 3. Cause Title Not in order.R-2 of the L.A.Court not made Party in this Appeal 4. Put up for further S.R after rectification and Payment of D.C.Fee for computing the period of limitation.
8	D-BLAPL/6442/2026	DEBASISH SAMAL	2026-02-28	Lower Court case No. mentioned in petition not tally with the Free copy of Rejection Order.
9	D-BLAPL/6443/2026	SUSANTA KUMAR BARAL	2026-02-28	14-NOT PROPERLY INDEXED. Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
10	D-WP(C)/8495/2026	GYAN RANJAN MOHAPATRA	2026-02-28	1. Ann. 1 to 6 not attested. 2. Ann.2 page 31 not legible. 3. Ann.3 not legible.
11	D-BLAPL/6419/2026	AMULYA RATNA PANDA	2026-02-28	Reference certificate not properly furnished
12	D-BLAPL/6435/2026	TANMAYA KUMAR MOHANTY	2026-02-28	Name of the Informant mentioned in para-1 of the petition be redacted.Thereafter put up for S.R
13	D-BLAPL/6426/2026	TANMAYA KUMAR	2026-02-28	31-As per standing order the details of victim/informant shall not be mentioned in the

		MOHANTY		petition. Name of the Informant mentioned in para-1 of the petition be redacted. Thereafter, put up for S.R.
14	D-BLAPL/6429/2026	TANMAYA KUMAR MOHANTY	2026-02-28	Reference certificate not properly mentioned
15	D-BLAPL/6439/2026	ACHYUTANANDA PATTANAIK	2026-02-28	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
16	D-WP(C)/8700/2026	NIMAIN CHARAN NAYAK	2026-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-WA/8603/2026	AISHWARYA DASH,A.S.C	2026-02-28	i) Dist. not mention of appellant no. 2 and 3 in appeal memo. ii) wp (c) no. and date of order not mention in being aggrieved.
18	D-ABLAPL/6535/2026	RUDRA NARAYAN PARIJA	2026-02-28	1. Year of F.I.R under Annexure-1 not correctly page in Book Marked.
19	D-WA/8606/2026	AISHWARYA DASH,A.S.C	2026-02-28	i) Dist. not mention of appellant no. 2 and 3 in appeal memo. ii) wp (c) no. and date of order not mention in being aggrieved.
20	D-CRLMC/6406/2026	PRASANTA KUMAR PANDA	2026-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per impugned order under Annexure-1 the name of the Lower court does not tally with Date chart
21	D-WA/8716/2026	AISHWARYA DASH,A.S.C	2026-02-28	Day of delay left blank in prayer of I.A. no. 905/2026.
22	D-CRLMC/6386/2026	BADRI NARAYAN MOHAPATRA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2.As per impugned order under Annexure-1 Nomenclature of the case (2(a)C.C.Case No.) does not tally with Synopsis,Date chart and prayer of the petition and I.A.
23	D-CRLMC/6374/2026	NALINI KANTA SAHOO	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title.2. C.Copy of F.I.R.and Cognizance order to be filed
24	D-ABLAPL/6538/2026	SATYA JEET ROUT	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit (item no.2) does not tally with cause title
25	D-CONTC/7634/2026	B.SIVA SATYAM	2026-02-28	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS

26	D-ABLAPL/6512/2026	DEEPAK KU SAHOO	2026-02-28	Name of the Informant be deleted from Cause Title
27	D-ABLAPL/6557/2026	HARIPAD MOHANTY	2026-02-28	1. Items in Index not Serial Numbered. 2. Age of Deponent mentioned in Affidavit not correct.
28	D-CRLA/5317/2026	BISHNU PRASAD PRADHAN	2026-02-28	Synopsis and date chart not page marked on index
29	D-WP(C)/8459/2026	SURESH KUMAR PANDA	2026-02-28	1. Address of the opp.parties no.21 to 24 not furnished in the cause title.
30	D-WP(C)/8492/2026	BIBHUTI BHUSAN MISHRA	2026-02-28	1. Ann.1 page 9,10 and 14 to 17 not legible.
31	D-RVWPET/55378/2025	ADAM ALI KHAN	2026-02-28	i) Put up for SR reg. calculation of limitation after payment court fees
32	D-CONTC/7557/2026	ANKITA GANGA DEB	2026-02-28	SYNOPSIS AND DATE CHART NOT FURNISHED 2. PAGING OF INDEX BE OMITTED 3.PAGING OF PETITION BE MADE ACCORDINGLY
33	D-CONTC/7863/2026	ADV.	2026-02-28	i) Postal receipt not filed.ii) For further S.R. after removal of defect.
34	D-WP(C)/8500/2026	SAMEER KUMAR DAS	2026-02-28	. Description of Ann.2 in Index not correct. 2. Occupation of Deponent not mentioned in Affidavit.
35	D-WA/8602/2026	AISHWARYA DASH,A.S.C	2026-02-28	i) Dist. not mention in appellant no. 2 and 3 in appeal memo. ii)WP (c) no. and date of order not mention in being aggrieved. iii) wp(c) no. wrongly mention in both the I.As.
36	D-MACA/8751/2026	ADAM ALI KHAN	2026-02-28	Period of Delay 123 days 2.statutory deposit not made
37	D-WP(C)/8656/2026	GOKULANANDA SAHU	2026-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-MACA/8746/2026	PRAMOD KUMAR TRIPATHY	2026-02-28	Period of Delay 64 day 2.AU fee Rs 2/ not paid
39	D-WP(C)/8659/2026	GOKULANANDA SAHU	2026-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-WP(C)/8023/2026	NARESH CHANDRA JENA	2026-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D-WP(C)/8021/2026	DIBYARANJAN BEHERA	2026-02-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-MACA/8875/2026	SASWATA PATNAIK	2026-02-28	further SR after filling of page-7
43	D-MACA/8855/2026	SUBRAT SATPATHY	2026-02-28	statutory deposit not made
44	D-WP(C)/8026/2026	NARESH CHANDRA JENA	2026-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-MACA/8886/2026	RIMJHIMBALA PATI	2026-02-28	Period of Delay 104 days 2.statutory deposit not made
46	D-WP(C)/8254/2026	SAMARENDRA KUMAR	2026-02-28	Annex-2 not exhibited at page no.25.

		MOHANTY		
47	D-MACA/8902/2026	SAILABALA JENA	2026-02-28	Court Fee Rs. 3,500/ payable, paid 12/, rest amount to be paid
48	D-WP(C)/8252/2026	SUBASH CHANDRA SAHOO	2026-02-28	Page nos.12 18 20 and 24 not neat and legible.2.Page nos.33 and 34 repeated twice.
49	D-ABLAPL/6450/2026	JAYADEBA BEHERA	2026-02-28	1. Year of the G.R case no wrongly furnished in 1st paragraph of the application. 2. FIR copy not neat and legible
50	D-MACA/8938/2026	ADAM ALI KHAN	2026-02-28	Period of Delay 49 days 2.statutory deposit not made
51	D-WP(C)/8642/2026	AJIT KUMAR PANDA	2026-02-28	Petition not correctly addressed to Honorable Court
52	D-WP(C)/8493/2026	ADYASIDHI MISHRA	2026-02-28	1. Ann.1 not legible. 2..Receipt Showing Serv.copy To Ag not Filed. 3..Receipt Showing Serv.copy To cg not Filed. 4..Subject Code Not Furnished .
53	D-WP(C)/8723/2026	MANAS RANJAN BAUG	2026-02-28	KINDLY MENTION THE ADDRESS OF RESPONDENT NO-41
54	D-WP(C)/8353/2026	SUKANTA KUMAR MISHRA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Occupation not mentioned in the affidavit.Page 32 not neat.
55	D-WP(C)/8337/2026	SATYAJIT MOHAPATRA (2)	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not mentioned in the affidavit.
56	D-BLAPL/6395/2026	MOHAN BAG	2026-02-28	Occupation of the deponent not mentioned in affidavit.
57	D-ABLAPL/6448/2026	JAYADEBA BEHERA	2026-02-28	1. P.S case no wrongly furnished in Date Chart 2. Page 8 AND 9 not legible
58	D-WA/8433/2026	AGASTI KANUNGO	2026-02-28	1. Period of Delay 8 days delay. 2.AU fee Rs 2.25/- to be paid. i) Petitioner no. 7 in wp(c) not made a party in appeal memo. ii) Page mark not properly. iii) Dist of respondent no. 1 and 2 are not furnished. iii) Neat and legible copy of page no. 85-92 94 96-98 194 197 199 201 and anx-21 are to be filed.
59	D-BLAPL/6387/2026	BHARAT JALLI	2026-02-28	4 nos. of petitioner filed the application.But only 3 L.T.I. put in V.nama
60	D-WP(C)/8358/2026	SUKANTA KUMAR MISHRA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Occupation not mentioned in the affidavit.Page 32 not neat.
61	D-WP(C)/8363/2026	SUKANTA KUMAR MISHRA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Occupation not mentioned in the affidavit. Page 32 not neat.
62	D-WP(C)/8338/2026	BADRINARAYAN PANDA	2026-02-28	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Date not mentioned in the v.nama.
63	D-WP(C)/8361/2026	SUKANTA KUMAR MISHRA	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph not mentioned in the affidavit. Page 32 not neat.
64	D-BLAPL/6303/2026	BIBHUTI BHUSAN CHOUDHURY	2026-02-28	1. Reference certificate not properly furnished. 2. Page No. 62 63 not legible
65	D-CONTC/7511/2026	AKSHAYA KUMAR JENA	2026-02-28	PAGE NO.20 NOT LEGIBLE
66	D-RSA/7368/2026	SUPRIYO RANJAN MAHAPATRA	2026-02-28	1. D.C.Fee of Rs 3311/- to be Paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 3. Put up for further S.R after payment of D.C.Fee, rectification for computing the period of limitation
67	D-WP(C)/8444/2026	SIDHESWAR MALLIK	2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraphs not correct in declaration of affidavit
68	D-BLAPL/6385/2026	JAYADEBA BEHERA	2026-02-28	Hologram of Rs.50/- not affixed in V.nama
69	D-WP(C)/8448/2026	PRADEEP KUMAR DAS	2026-02-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of judgement dtd. 18-12-2004 in para no.4 of affidavit not tally with annex.3. 2. Date in index, not tally with annex. 1. 3. page no.31 not legible
70	D-WP(C)/8438/2026	SHARWAN KUMAR JHA	2026-02-28	Annexure-9 not available. Signature of executant not tally with deponent.
71	D-BLAPL/6486/2026	SATYAJIT MOHAPATRA (2)	2026-02-28	Name of petitioner in cause title not tally with rej.order and signature of executant in v.nama
72	D-WP(C)/8435/2026	SAILESH DAS	2026-02-28	Page nos.44 45 46 54 55 58 170 and 171 not neat.
73	D-BLAPL/6484/2026	BIKASH KUMAR DASH	2026-02-28	1. Name of Dist. of trial court order not furnished in prayer
74	D-CONTC/7586/2026	ADV.	2026-02-28	INDEX NOT PROPERLY PAGE MARKED
75	D-CONTC/7627/2026	B.SIVA SATYAM	2026-02-28	IN AFFIDAVIT THE PETITIONER IS NOT AUTHORIZE BY OTHER PETITIONERS
76	D-CRLA/6152/2026	AMLAN SHAKTI PAUL	2026-02-28	1. Period of Delay 73 days delay. I.A. not filed

77	D-RSA/6886/2026	RABINDRA NATH PRUSTY	2026-02-28	1.Court Fee Rs.300/- Payable Not Paid 2. Put up for further S.R after Payment of C.Fee for computing the period of limitation
78	D-CRLA/4197/2026	GAGAN BIHARI SINGH	2026-02-28	1. Status of the appellant not furnished
79	D-CONTC/7248/2026	ADV.	2026-02-28	Postal receipt not filed. For further S R after removal of defect.
80	D-RSA/6893/2026	ASIT KUMAR OTTA	2026-02-28	1.D.C.Fee of Rs.7943/- to be Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid. 3.Page No-105 not available.4. Notarial fee of Rs.30/- each not affixed in the Affidavit of the Appeal and in the I.A.Put up for further S.R after rectification and payment of C.Fee for computing the period of limitation.
81	D-CRLMC/6121/2026	ASIT KUMAR JENA	2026-02-28	1. Nomenclature not correctly furnished in V.nama
82	D-WA/8541/2026	SAROJ KUMAR JEE,A.G.A	2026-02-28	i) Date of order wrongly mention n cause title. ii) Anx-10 wrongly mention in being aggrieved. iii) Para no. F,G,O are repeat in appeal memo.
83	D-CMP/8914/2026	AJIT CHANDRA MOHAPATRA	2026-02-28	1. Date. 2-04-2025 of order in para.1 of petition not tally with annex.2. 2. Annex.2 not furnished in page no.44.3. op. no.1 not signed in the v.nama.
84	D-WP(C)/8584/2026	SUJAY SHANKER SINGHDEO	2026-02-28	.Subject Code Not Furnished .
85	D-CMP/8827/2026		2026-02-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Identified by not mentioned in affidavit.
86	D-WP(C)/8003/2026	SUDHIR KUMAR PATRA	2026-02-28	Page no.31 not full full fledged.
87	D-CONTC/8558/2026	ADV.	2026-02-28	W.P.(C) No. 43025 of 2024 and CONTC No.51360 of 2024 mentioned in the Index(Anx-1) para-7 page no.5 and book marked Index (Anx-2) appears to be wrong
88	D-WA/8532/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-02-28	i) Address of the appellant no. 3 not correctly furnished. ii) Anx-10 wrongly mention in being aggrieved. iii) Para no. G,O are repeat in appeal memo.
89	D-CMP/8912/2026	BYOMOKESH SAHOO	2026-02-28	As per annex.4 all the ops. are not mentioned in the C.T. properly.
90	D-STREV/8808/2026	KSHIROD KUMAR SAHOO	2026-02-28	1. Period of Delay 37 days delay. 2. Legible copy of page no. 24 25 are to be filed.
91	D-CRLA/6461/2026	SUDHANSU SEKHAR DASH	2026-02-28	1.AU fee Rs 17.05 not paid on c.copy of impugned judgement under Annexure-1
92	D-CMP/7512/2026	DILLIP KUMAR RAY	2026-02-28	Page nos.59 not available
93	D-WP(C)/7999/2026	SRINIVAS MOHANTY	2026-02-28	D.C.fee of Rs.79/- to be paid on V.nama.
94	D-RSA/6564/2026	DWARIKA PRASAD MOHANTY	2026-02-28	HCBA Welfare Fee of Rs.50/- not affixed on the other Vakalat

95	D-WP(C)/8333/2026	KAILASH CHANDRA MISHRA	2026-02-28	Occupation and Paragraph not mentioned in the affidavit.
96	D-WP(C)/8283/2026	RINTU NAYAK	2026-02-28	1.The name and address of the petitioners not furnished in V. nama along with not signed in the V.Nama
97	D-BLAPL/6033/2026	BHARATI DASH	2026-02-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
98	D-RSA/6575/2026	ASUTOSH SAHOO	2026-02-28	1. Period of Delay 10 days.I.A for condonation of delay Not Filed.
99	D-WP(C)/8306/2026	DHIRENDRA KUMAR DAS	2026-02-28	1. Age of OP No.3 left blank in CT.
100	D-RSA/6671/2026	DWARIKA PRASAD MOHANTY	2026-02-28	HCBA Welfare Fee of Rs.50/- not affixed on the other Vakalat.
101	D-WP(C)/8287/2026	AJIT KUMAR MOHANTY	2026-02-28	1. In declaration under affidavit, no. of paragraphs not furnished. 2. In affidavit, date of sign of deponent not furnished. 3. In Annexure-7 letter date wrongly furnished. 4. In I.a application Affidavit ,sl. no 4 information wrongly furnished. 5.In Declaration under affidavit in I.A, no of paragraphs wrongly furnished. 6. Court fee Rs 6/- to be paid in I. A Application
102	D-CMP/8462/2026	SUDHANSU SEKHAR JENA	2026-02-28	Name of petitioner no. 1(a) not correctly mentioned in Vnama.Status of parties not mentioned.Page no. 38 not available.
103	D-ABLAPL/6489/2026	SAROJ KUMAR ROUTRAY	2026-02-28	1. Name of Informant in Synopsis, Para 1 and name of husband in Para 5 be redacted. 2. Copy of written FIR not attached in Ann.1. Resubmit for SR after removal of defects.
104	D-WP(C)/8468/2026	SOMANATH MISHRA	2026-02-28	1. No authorization on behalf of Pet. No.2 in swearing the Affidavit. 2. Name of Pet. No.1 in CT not tally with signature. 3. Ann.1 and 2 not attested. 4..Subject Code Not Furnished .
105	D-WP(C)/8452/2026	AKASH KUMAR PATAJOSHI	2026-02-28	1.Annexur-3 and 4 not marked on the file
106	D-WP(C)/8460/2026	DEBENDRA KUMAR BEHERA	2026-02-28	1. As per Index Annexure-1 and 2 not properly described in the petition.
107	D-RSA/6821/2026	MANOJ KUMAR PATI	2026-02-28	1.Period of Delay 14 days. I.A for condonation of delay Not Filed.
108	D-WP(C)/8463/2026	DEBENDRA KUMAR BEHERA	2026-02-28	1. Age of the deponent in affidavit not furnished.
109	D-WA/8012/2026	AMIT PRASAD BOSE	2026-02-28	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
110	D-WP(C)/8399/2026	KABIRAJ PRADHAN	2026-02-28	.Subject Code incorrectly Mentioned
111	D-WP(C)/8594/2026	RANJIT SAMAL	2026-02-28	1.Name Of the Petitioner on the top of the affidavit not tally With the deponent.
112	D-CRLMC/6252/2026	AMIT KUMAR SAHU	2026-02-28	1. Signature of the deponent does not tally with affidavit
113	D-WP(C)/8880/2026	MANAS RANJAN BAUG	2026-02-28	OPP. PARTY NO.46 ADDRESS NOT GIVEN

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 28-02-2026 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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